Exports of drugs and pharmaceuticals

167. DR. K.V.P. RAMACHANDRA RAO: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether it is a fact that India exports drugs and pharmaceuticals across the globe, which includes some essential drugs also; and
- (b) if so, the exports of drugs and pharmaceuticals for top 20 countries for last two years?

 THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) Yes, Sir.
 - (b) The information is given in Statement.

Statement

(Rs.in crores)

Rank	Countries	2008-09	2009-10
1	2	3	4
1.	USA	7177.06	9264.96
2.	Russia	1529.60	1302.82
3.	UK	1235.83	1652.82
4.	Germany	1530.49	1515.00
5.	South Africa	1127.38	1165.64
6.	Nigeria	1040.75	905.00
7.	Brazil	1167.64	995.32
8.	Netherlands	683.28	688.93
9.	Canada	1096.04	775.46
10.	Kenya	544.08	552.32
11.	Turkey	627.99	662.63
12.	Vietnam	536.73	709.33
13.	Israel	686.47	526.01
14.	Spain	622.89	568.84
15.	Ghana	332.22	522.45

1	2	3	4
16.	China	564.81	645.37
17.	France	463.67	507.87
18.	Italy	633.87	594.54
19.	Sri Lanka	458.69	519.46
20.	Ukraine	687.45	569.38
	TOTAL:	22746.93	24644.15

LDCs to get access to market without duties in WTO

168. SHRI MOHD. ALI KHAN: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether India has informed the WTO that it should ensure that the Least Developed Countries get access to its market without duties or quotas;
 - (b) if so, the details thereof;
 - (c) the response received so far; and
 - (d) how it would be beneficial to our people?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) Pursuant to the Hongkong Ministerial Decision of 2005 for duty free access to products originating from Least Developed Countries (LDCs), India has announced its Duty Free Tariff Preference (DFTP) Scheme in August, 2008 and notified it to WTO on 5 September, 2011.

(b) and (c) The scheme is operational since August, 2008 and duties have to be reduced in 5 equal cuts. When fully implemented by 2012, it will grant duty free access to 85% of India's tariff lines and preferential access on 9% of tariff lines, covering 92.5% of LDCs global exports.

At present, 26 out of 48 LDCs have become beneficiary to the scheme. These LDCs are Tanzania, Cambodia, Ethiopia, Lao PDR, Mozambique, Madagascar, Rwanda, Uganda, Benin, Eritrea, Malawi, Myanmar, Burkino Faso, Gambia, Sudan, Senegal,

Lesotho, Mali, Somalia, Samoa, East Timor (Timor Leste), Bangladesh, Burundi, Zambia, Central African Republic and Afghanistan.

(d) WTO provides a rule based system for global trade which ensures stability and predictability in trade relations, which are beneficial for a member State including India and it strengthens bilateral trade engagement.